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Title : Further discussion on the motion for consideration of the Electoral Reforms Commission Bill, 2006.(Speech Unfinished and Discussion Not Concluded)

SHRI ADHIR CHOWDHURY (BERHAMPORE, WEST BENGAL): Sir, I rise to subscribe my views on the Bill, Electoral Reforms Commission Bill, 2006 that has been piloted by our colleague, Shri Chandrapan.

Already a number of eminent hon. Members have participated in the discussion and vented their precious opinions and suggestions.

श्री अशोक अर्गल (मुर्ैना): उपाध्यक्ष महोदय, मेरा व्यवस्था का पून है। सभा में गणपूर्ति नहीं है।

उपाध्यक्ष महोदय: घंटी बजाई जा रही है -[R22]

MR. DEPUTY-SPEAKER: Unfortunately there is no quorum in the House. Therefore the House stands adjourned to meet again on Monday at 11 a.m.

**15.44 hrs**

## **The Lok Sabha then adjourned till Eleven of the Clock**

on[r23] Monday, February 16, 2009/Magha 27, 1930 (Saka).

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[r1]fd bny b

Fd. By c1 [R2]

[H3]Here leave 4 pages for Q.No. 1 and Answer

[R4](Fd. by o1)

[S5]S1fd

[r6]Ctd. By t1

Fld by U [S7]

Fd by x1

[r9]Cd by y

[p10]Cd Z

cd. by [R11]

[MSOffice12]contd. by D2

[R13]Cd by f2

[R14](Cd. by g2)

[r15]pal ctd

[r16]Cd by h2

cd. by j2 [R17]

[r18](Cd. by k2)

Fd by m2

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[\[MSOffice20\]](#) Fd by n2

fid by o [\[R21\]](#)2

[\[R22\]](#)Fd. by p2

[\[r23\]](#) Friday, March 10, 2000/Phalguna 20, 1921 (Saka).